

(29)

18.  
14.9.1993

RA 291/93 in Naterpal Singh  
OA 1747/88 vs.  
Union of India

Present : Shri M. K. Gaur for Shri V. P. Sharma,  
counsel for the petitioner.

( S. R. Adige )  
Member (A)

tion is dismissed  
*Motional*

( V. S. Malimath )  
Chairman